

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1626**  
TO BE ANSWERED ON 25<sup>th</sup> November, 2016 / Agrahayana 4, 1938 (Saka)  
**PMJSY for Bank Accounts**

†1626. SHRI OM PRAKASH YADAV:  
SHRI JANARDAN MISHRA:  
SHRI NAGAR RODMAL:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to make Pradhan Mantri Jeevan Suraksha Yojna (PMJSY) mandatory for all personal bank accounts;
- (b) if so, the details thereof;
- (c) whether the Government has fixed any time limit to implement the proposal; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): No, Madam. However, any person within the age group of 18-50 years having a bank account can enroll for Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life insurance of Rs. 2 Lakhs. Similarly, any person within the age group of 18-70 years having a bank account can enroll for Pradhan Mantri Suraksha Bima Yojana (PMSBY) for accidental death/disability insurance of Rs. 2 Lakhs. The above two schemes are voluntary in nature as they can be self-subscribed and are not mandatory for any section of society.

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